

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 9th MAY, 2024, 10:30 A.M.

**IA (IBC)/30/GB/2024
In CP (IB)/7/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Jalan Sales Corporation (OC) Vs M/s Sree Bajrang Infracon Pvt. Ltd. (CD)
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) : Mr. U. K. Kalita, RP in person

For Respondent (s) : Mr. R. Dubey, Adv.
Ms. A. B. Kashyap, Adv.

ORDER

IA (IBC)/30/GB/2024

Ld. Resolution Professional Mr. U. K. Kalita appears through Video Conferencing. Respondent Counsel Mr. R. Dubey, who appears physically in Court, states that they have furnished the required information/ detail through E-mail yesterday evening. However, Ld. Resolution Professional denies the same and confirms that no such mail has been received at his end.

Ld. Counsel for the respondents is directed to provide details of furnishing the required information/ details to Resolution Professional through E- mail on 08.05.2024, positively by tomorrow and the respondents have to be physically present in the court to decide on further course of action. List for further consideration on **10.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)